

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 161 OF 2018 &  
IA NO. 758 OF 2018**

**Dated: 23<sup>rd</sup> September, 2019**

**In the matter of:**

**Maharashtra State Electricity Distribution Company Ltd.**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **23.10.2019.**

**Court Master/PS**

*js*